

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 301 OF 2018 & IA No. 998 OF 2018

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Indian Railways

.... Appellant(s)

Versus

Tata Power Company Ltd (Distribution)

.... Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Anushree Bardhan
Poorva Saigal
Shubham Arya
Arvind Kumar Dubey

Counsel for the Respondent(s) : Amit Kapur
Kunal Kaul
Abhishek Ashok Munot
Malcolm Dinyar Desai for R1
Ravi Parkash
Nitish Gupta
Rimali Batra
Nikita Choukse
Saumya Sharma
Varun Agarwal for R2

ORDER

We have heard learned senior counsel Mr. M.G. Ramachandran,
arguing for the Appellant.

List the IA for further hearing on **11.11.2019**.

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

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